

National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: V.M. Resorts & Restaurants Pvt Ltd
SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shiva Nigam	PCS	Petitioner	Shiva Nigam
2.	Sameer Shukla	PCS	Respondent-	Sameer Shukla

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Sri C.S. Shiva Nigam, proxy for the petitioner counsel Ms. Gunjan Goal, Sri Sameer Shukla, Advocate for respondent company. In the present matter, a rejoinder to the reply of respondent company is filed.

~d A copy of such rejoinder be provided to the opposite counsel/ representative. The same is now received. Thus, the pleadings in the present matter seems to be completed. The matter is further listed on 8th September, 2017 for pre ^{Final} ~~final~~ hearing conference

The matter be listed on 8th September, 2017

— Sd —

Date: 10.08.2017

Shri H.P. Chaturvedi (Member Judicial)